

(NMCP), Credit Linked Capital Subsidy Scheme, Micro and Small Enterprises Cluster Development Programme (MSE-CDP) and Technology Center Systems Programme (TCSP). All these Schemes are aimed at providing level playing field to MSMEs.

(b) and (c) Finance Bill 2016 has proposed a new Section to substitute Section 80JJAA in the Income-Tax Act *w.e.f.* 1.4.2017. This new section provides for a deduction of an amount equal to thirty per cent of additional new employee cost incurred in the course of such business in the previous year, for three assessment years including the assessment year relevant to the previous year in which such employment is provided.

(d) and (e) The Micro and Small Enterprises-Cluster Development Programme (MSE-CDP) is already being implemented by the Government. This is a demand driven scheme under which financial assistance is provided to setup Common Facility Centres (CFCs) in the existing clusters throughout the country including backward areas.

#### **Entrepreneurship assistance and development scheme for women**

114. SHRIMATI RANEE NARAH: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) the objectives of the trade related entrepreneurship assistance and development scheme for women;

(b) the number of NGO/Institute benefitted during 2014-15 and 2015-16;

(c) the number of women benefitted during 2014-15 and 2015-16;

(d) the total grant released during 2014-15 and 2015-16;

(e) the number of NGO and women benefitted from the North-East States during 2014-15; and 2015-16; and

(f) the total grant released to the North-Eastern States during 2014-15 and 2015-16?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) The Government of India, Ministry of Micro, Small and Medium Enterprises (MSME) is operating a Scheme titled "Trade Related Entrepreneurship Assistance and Development (TREAD)" to promote women entrepreneurs. The scheme envisages economic empowerment of women through trade related training, information and counseling activities related to trades, products, services, etc. Under the Scheme, there is a provision for Government of India grant up to 30% of the loan/credit maximum up to ₹ 30.00 lakh as appraised by lending institutions/banks. The lending institutions/banks would finance loan assistance for a group of women through NGOs for undertaking non-farm activities.

(b)

Year	Number of NGOs/Institutes benefitted
2014-15	24
2015-16	12

(c)

Year	Number of women benefitted
2014-15	8265
2015-16	3560

(d)

Year	Total grant released (₹ in crore)
2014-15	2.54
2015-16	2.00

(e)

Year	Number of NGO benefitted from North East States	Number of women benefitted from North East States
2014-15	3	750
2015-16	0	0

(f)

Year	Total grant released in North East States (₹ in crore)
2014-15	0.225
2015-16	0

#### Schemes for tribal areas in Rajasthan

†115. SHRI RAM NARAIN DUDI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of various schemes being run by the Central Government in various tribal areas in Rajasthan and the scheme-wise details of funds allocated for the same; and

† Original notice of the question was received in Hindi.